

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA No.1077/2000**

18/3/11

**New Delhi this the 18<sup>th</sup> day of March, 2011.**

**Hon'ble Mrs. Meera Chhibber, Member (J)  
Hon'ble Dr. Veena Chhotray, Member (A)**

Karmbir  
S/o Raj Singh  
R/o J-309, Sewa Nagar,  
New Delhi.

...Applicant

By Advocate: None.

Versus

1. Union of India  
Through the Secretary,  
Ministry of Defence,  
Government of India,  
North Block, New Delhi.
2. The Director  
Defence Institute of Psychological Research,  
Ministry of Defence,  
Defence R&D Organization,  
Luknow Road, Timarpur,  
Delhi-110054. ...Respondents

By Advocate: Shri S.N. Parashar.

**O R D E R (Oral)**

**Mrs. Meera Chhibber, Member (J)**

None for the applicant even in the revised call. Perusal of the order sheets show that on 10.02.2011, 21.12.2010, 07.12.2010, 29.10.2010, 20.10.2010 and 07.10.2010 also none had appeared for the parties. Today, Shri S.N. Parashar has entered appearance on behalf of the respondents. But since none is present for the applicant, this O.A. is dismissed for default and non-prosecution.

  
**(DR. VEENA CHHOTRAY)**  
**MEMBER (A)**

  
**(MRS. MEERA CHHIBBER)**  
**MEMBER (J)**

/jyoti/